Sr. No. 03

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 05/2020

Riaz Ahmed

... Applicant/Petitioner

Through :- Mr. B.S Bali, Advocate

v/s

UT of Jammu and Kashmir and another ... Non-applicant(s)/Respondent(s)

Through :- Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

Mr. Amit Gupta, learned AAG has submitted that he has filed the objections to the application. The same are not on the file.

Registry to place the objections on the file.

List on 08.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 04.05.2020 Pawan Chopra